

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**OA/310/00402/2019**

**Dated Wednesday the 26<sup>th</sup> day of August Two Thousand Twenty**

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)  
HON'BLE SHRI. T. JACOB, Member (A)**

**(Through Video Conferencing)**

M.Kunjaram, Aged 57 years,  
Working as Phone Mechanic,  
BSNL Telephone Exchange, Ramnad.

Residing at :  
No. 44, Kothanar Street,  
Ramanathapuram 623501. ....Applicant

By Advocate M/s. P. Ulaganathan

Vs

1.Union of India rep by,  
Chairman and Managing Director, BSNL,  
Harish Chandra Mathur Lane,  
Janpath, New Delhi 110001.

2.Chief General Manager,  
BSNL, Tamilnadu Telecom Circle,  
No. 60, Ethiraj Salai, Egmore,  
Chennai, Tamil Nadu 600008.

3.The General Manager,  
Bharat Sanchar Nigam Ltd,  
No. 22, Nethaji Road,  
Karaikudi 630001. ....Respondents

By Advocate Ms. P. Kalpa Reddy

**ORAL ORDER**

**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

Heard Mr. P. Ulaganathan, counsel for the applicant.

2. Counsel for the applicant has filed a memo seeking permission to withdraw this OA with liberty to file a fresh OA.
3. The memo is treated as MA and the OA is permitted to be withdrawn with liberty to file a fresh OA. Counsel for the applicant may make appropriate endorsement in the OA records.
4. Accordingly, OA is dismissed as withdrawn.

**(T.Jacob)  
Member(A)**

**26.08.2020**

SKSI

**(S.N.Terdal)  
Member(J)**